225	Written Answers	[7 JAN. 1991]	to Questions		226
	1		2	3	4
West Bengal				50-67	30 25
A. & N. Islands		55. 16		58-72	42' 14
Arunachal Pradesh				28-94	11-32
				69 00	59 31
Dadra & Nagar Haveli				36 32	16 78
Delhi				68 40	53 07
Goa, Daman & Diu				65.59	46 56
Lakshad	weep			65-24	44-65
Mizoram		59. 88		64 46	54 91
Pondicherry		55 85		65 84	45-71
INDIA		36.23		46 89	24 82

SOURCE: Primary Census Abstract General Population.

NOTE: Excludes Assam where Census cold not be held owing fo disturbed condition prevailing there at the time of 1981 Census.

# Rural Electrification in Rajasthan

1303. SHRI RAMDAS AGARWAL: Will the Minister of ENERGY be pleased to state:

(a) what is the present number of wells energised and the number of villages electrified under the rural lectrification programme in Rajasthan;

(b) what is the number of villages electrified but where no connections have so far been released; and

(c) what is the target set for 1990-91?

THE MINISTER OF Sr ATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) As per available information upto the end of November 1990, 26, 320 villages have been electrified and 3, 66, 140 pump sets have been energised in Rajasthan.

(b) According to the exisling definition of village electrification a village is treated as electrified only if at least one service connection has been provided within the revenue boundaries of the villages.

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(c) The target for village electrification and pumpsets energisation in Rajasthan for 1990-91 was 700 and 15, 000 respectively

## Demand and Supply of Power iu Rajasthan

1304. SHRI RAMDAS AGARWAL: Will the Minister of ENERGY be pleased to state:

(a) what is the gap between demand and supply of power at present in Rajasthan and what are the latest findings of Central Electricity Authority in this regard;

(b) what is the likely increase in the demand for power supply during 1990-91; and

(c) whether the clearance for the two thermal power projects, namely Dholpur Thermal Power Project (3x210 MW) and Suratgarh Thermal Power Project (2x210 MW) has been given by the Central Gov ernment for inclusion in the Eighth Five Year Plan, if not the reasons therefor ? THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRJ BABANRAO DHAKANE); (a) According to the CEA, during April-November, 1990, the energy requirement in Rajasthan was 7170 MUs against which the availability was 7065 MUs.

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(b) The anticipated energy require ment in Rajasthan during 1990-91 will be about 11700 MUs as compared to 10532 MUs during 1989-90.

(c) The revised scheme (2x250 MW)Stage-I of Suratgarh was technoeconomically appraised by the Central Electricity Authority in October, 1990 subject to certain inputs/clearances being tied up by the Rajasthan State Electricity Board. The scheme could be accorded techno-economic clearance as soon as all the necessary inputs/ clearances are tied up by the RSEB. The site for the proposed Dholpur Thermal Power Project (3x210 MW) was rejected by the Department of Environment as it was likely to have adverse effect tin environment and on Taj Mahal. The RSEB was accordingly informed, to locate an alternative site Re and submit the Revised Project port which is still awaited. The sel ection of the alternative site by the RSEB is in progress.

#### Electrification in Mauzpur Colony of Shahdara, Delhi

1305. SHRI SARADA MOHANTY: Will the Minister of ENERGY be pleased to state;

(a) whether it is a fact that Mauzpur Colony of Shahdara, Delhi, has been provided with street lights;

(b) whether it is also a fact that Chet Ram Marg, Street No. 2, has not been provided street lights causing great hardship to the residents;

(c) whether a number of representations have been 'given to the authorities by the residents of Mauzpur Colony to provide street lights in Chet Ram Marg; and

(d) if so, what are the details thereof and the reasons for not providing

the street lights and by whe<sub>n</sub> the street will likely to be electrified?

### THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE)- (aj. Yes, Sir.

(b) to (d) According to DSEU, Street light does not exist at Chet Ram Marg, Street No. 2. DESU can provide street lighting in the said area On receipt of the specific request from the Municipal Corporatiin of Delhi or any other agency responsible for the development of the area against 100 per cent payment of the estimated cost thereof. No request has yet been received by DESU from any such agency in this regard.

#### Light trainer Aircraft for Pilots Training;

1306. SHRI SURESH KALMADI: Will the Minister of CIVIL AVIATION be pleased to state;

(a) whether Government propose to make light trainer aircraft for training of pilots; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN); (a) and (b) Director General of Civil Aviation has designed and developed a 2-seat light trainer aircraft named 'SWATP for pilot training in flying clubs. The aircraft is undergoing! certification flight trials and the reports of pilots who have flown it are encouraging. Bharat Heavy Electricals Ltd. (BHEL) has shown its interest to manufacture the aircraft and has appl'ed for an Industrial licence to do so.

## Admission of Children by Principals of Kendriya Vidyalayas under their Special Powers of Dispensation

1307. SHRI SYED SIBTEY RAZI: Will the Minister of HUMAN